GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

STARRED QUESTION NO.153 TO BE ANSWERED ON 6^{TH} AUGUST, 2024

BENEFICIARIES UNDER PMGKAY

153 SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of beneficiaries benefited under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) across the country, State-wise;
- (b) the total number of beneficiaries benefited through PMGKAY in the State of Punjab, district-wise;
- (c) the major initiatives taken by the Ministry to ensure better implementation and 100 per cent food distribution in the State of Punjab;
- (d) the list of food grains which are being distributed under the scheme, State-wise; and
- (e) whether Government is planning to add millets as well in the PMGKAY food grains?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PRALHAD JOSHI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 153 FOR ANSWER ON 06.08.2024 IN THE RAJYA SABHA.

- (a): At present, against the total intended coverage of 81.35 crore, 80.54 crore beneficiaries are getting the benefits under PMGKAY. State wise coverage may be seen at **Annexure I.**
- (b): The total number of beneficiaries benefitted under the PMGKAY in the State of Punjab during the quarter of April to June 2024 cycle is 1,43,34,202. District-wise details are attached at **Annexure-II**.
- (c): State Government of Punjab has reported that 100% distribution is being done through e-PoS devices and biometric authentication of any one member of family is mandatory to avail ration. One dedicated e-PoS device has been deployed at each FPS as of now. Fresh wheat procured under DCP every year is distributed to the beneficiaries under PMGKAY. A Toll free helpline and Grievance redressal mechanism are in place to address grievances of the beneficiaries. Regular inspections of Fair Price Shop are carried out by officials/ officers from time to time.

Under the technology driven Public Distribution System (PDS) reforms, ration cards/beneficiaries database have been completely digitized in all States/UTs, 99.8% Ration Cards are seeded with Aadhaar number at national level. The transparency portal and online grievance redressal facility/ Toll-free number have been implemented in all States/UTs. Also online allocation has been implemented in all States/UTs (except UTs of Chandigarh and Puducherry, which have adopted DBT Cash Transfer scheme) and supply chain has been computerized in 31 States/UTs. Due to installation of ePoS devices at the FPSs, at present, around 98% of transactions in the country are being done through biometric authentication on the monthly basis, bringing transparency and efficiency in the system.

- (d): As per National Food Security Act, 2013, the term "foodgrains" is defined as rice, wheat or coarse grains or any combination thereof conforming to such quality norms as may be determined, by order, by the Central Government from time to time. A Statement showing foodgrains distribution for FY 2023-24 is at **Annexure-III**.
- (e): In order to improve the level of nutrition, an advisory has also been issued to all the States/UTs to procure millets and distribute them to beneficiaries as per local consumption preferences as per guidelines issued by the Central Government from time to time.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF THE STARRED QUESTION NO.153 FOR ANSWER ON 06.08.2024 IN THE RAJYA SABHA.

Statement indicating State-Wise number of persons covered under PMGKAY:

		Present coverage (In lakh)			
Sl. No.	States/ UTs	AAY	Total persons		
		No. of person	No. of persons		
1	Andhra Pradesh	23.52	244.70	268.22	
2	Arunachal Pradesh	1.50	6.90	8.40	
3	Assam	28.08	223.08	251.17	
4	Bihar	125.05	746.11	871.16	
5	Chhattisgarh	20.42	180.35	200.77	
6	Delhi	2.78	70.00	72.78	
7	Goa	0.46	4.86	5.32	
8	Gujarat	35.53	316.07	351.60	
9	Haryana	11.35	115.14	126.49	
10	Himachal Pradesh	7.67	20.98	28.64	
11	Jharkhand	34.76	229.43	264.19	
12	Karnataka	43.91	358.02	401.93	
13	Kerala	25.59	129.21	154.80	
14	Madhya Pradesh	54.93	479.86	534.79	
15	Maharashtra	108.01	592.16	700.17	
16	Manipur	1.82	18.26	20.08	
17	Meghalaya	2.91	18.54	21.46	
18	Mizoram	0.64	6.19	6.83	
19	Nagaland	2.11	11.94	14.05	
20	Odisha	37.52	288.46	325.98	
21	Punjab	7.64	133.80	141.45	
22	Rajasthan	22.29	417.72	440.01	
23	Sikkim	0.57	3.24	3.81	
24	Tamil Nadu	65.78	298.34	364.12	
25	Telangana	15.28	176.33	191.62	
26	Tripura	4.62	19.81	24.43	
27	Uttar Pradesh	132.57	1377.26	1509.82	
28	Uttarakhand	7.92	54.02	61.94	
29	West Bengal	54.99	546.85	601.84	
30	A&N	0.14	0.46	0.61	
31	DNHⅅ	0.24	2.45	2.69	
32	Lakshadweep	0.04	0.18	0.22	
33	Chandigarh (DBT)	0.01	2.98	2.99	
34	Puduchery (DBT)	0.82	5.52	6.34	
35	J&K	10.61	61.80	72.41	
36	Ladakh	0.29	1.15	1.44	
	Total	892.37	7162.20	8054.56	

Annexure-II

REFERRED TO IN REPLY TO PARTS (b) OF THE STARRED QUESTION NO.153 FOR ANSWER ON 06.08.2024 IN THE RAJYA SABHA.

District Wise Beneficiaries Benefited (Apr - June 2024)

S. No.	District name	Beneficiary Count
1	AMRITSAR	13,03,917
2	BARNALA	2,55,146
3	BATHINDA	7,51,046
4	FARIDKOT	3,35,462
5	FATEHGARH SAHIB	3,21,414
6	FAZILKA	6,37,582
7	FIROZEPUR	5,95,291
8	GURDASPUR	9,57,383
9	HOSHIARPUR	7,62,819
10	JALANDHAR	9,70,023
11	KAPURTHALA	3,96,525
12	LUDHIANA	16,27,982
13	MALERKOTLA	2,19,123
14	MANSA	4,00,145
15	MOGA	4,94,660
16	PATHANKOT	3,73,669
17	PATIALA	9,06,814
18	RUPNAGAR	3,67,021
19	SAS NAGAR	4,16,314
20	SANGRUR	6,65,888
21	SBS NAGAR	3,13,385
22	SRI MUKTSAR SAHIB	5,57,862
23	TARN TARAN	7,04,731
	Grand Total	1,43,34,202

Annexure-III

REFERRED TO IN REPLY TO PARTS (d) OF THE STARRED QUESTION NO.153 FOR ANSWER ON 06.08.2024 IN THE RAJYA SABHA.

Foodgrains Distribution for FY 2023-24 (Quantity in MT)

S. No.	State Name	Wheat	Rice	Coarse grains	Total
1	ANDAMAN AND NICOBAR ISLANDS	538.9	3,722.00	-	4,260.90
2	ANDHRA PRADESH	2,726.90	17,16,425.10	23,253.90	17,42,405.90
3	ARUNACHAL PRADESH	_	50,955.40	-	50,955.40
4	ASSAM	_	12,77,147.00	_	12,77,147.00
5	BIHAR	10,39,981.10	41,65,832.70	-	52,05,813.80
6	CHHATTISGARH	-	13,39,517.80	-	13,39,517.80
7	Dadar & Nagar Haveli & Daman & Diu	1,510.00	14,601.60	-	16,111.60
8	DELHI	2,95,418.60	1,95,403.10	-	4,90,821.70
9	GOA	0.1	29,449.60	-	29,449.70
10	GUJARAT	9,18,301.10	11,06,903.70	1,25,303.50	21,50,508.30
11	HARYANA	6,41,937.00	-	1,97,566.50	8,39,503.60
12	HIMACHAL PRADESH	1,07,396.50	90,639.30	-	1,98,035.80
13	JAMMU AND KASHMIR	1,14,560.30	3,06,498.60	-	4,21,058.80
14	JHARKHAND	3,16,800.20	13,11,660.50	-	16,28,460.70
15	KARNATAKA	-	20,50,844.00	4,47,845.40	24,98,689.40
16	KERALA	1,69,125.10	8,14,331.70	502.2	9,83,959.00
17	LADAKH	4,323.70	3,488.70	-	7,812.40
18	LAKSHADWEEP	-	930.2	-	930.2
19	MADHYA PRADESH	12,96,763.30	19,50,541.00	-	32,47,304.20
20	MAHARASHTRA	14,57,584.10	26,15,600.80	16,680.30	40,89,865.20
21	MANIPUR	-	7,703.40	-	7,703.40
22	MEGHALAYA	-	1,29,232.60	-	1,29,232.60
23	MIZORAM	-	46,434.30	-	46,434.30
24	NAGALAND	-	72,928.50	-	72,928.50
25	ODISHA	1,504.00	22,27,142.70	-	22,28,646.70
26	PUNJAB	8,50,772.50	-	-	8,50,772.50
27	RAJASTHAN	26,11,771.50	-	-	26,11,771.50
28	SIKKIM	-	17,931.90	-	17,931.90
29	TAMIL NADU	53,739.30	22,77,225.90	5,684.50	23,36,649.60
30	TELANGANA	-	12,15,701.50	-	12,15,701.50
31	TRIPURA	-	1,60,591.70	-	1,60,591.70
32	UTTAR PRADESH	36,51,294.10	55,74,151.10	2,24,823.50	94,50,268.60
33	UTTARAKHAND	1,30,921.80	2,09,784.30	-	3,40,706.10
34	WEST BENGAL	15,41,269.40	23,12,377.40	-	38,53,646.80
	National Summary	1,52,08,239.30	3,32,95,698.10	10,41,659.70	4,95,45,597.20

भारत सरकार

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय खादय और सार्वजनिक वितरण विभाग

राज्य सभा

तारांकित प्रश्न संख्या *153 06 अगस्त, 2024 के लिए प्रश्न

पीएमजीकेएवाई के तहत लाभार्थी

*153. श्री विक्रमजीत सिंह साहनी:

क्या उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री यह बताने की कृपा करेंगे कि:

- (क) देश भर में प्रधानमंत्री गरीब कल्याण अन्न योजना (पीएमजीकेएवाई) के तहत लाभार्थियों की राज्य-वार कुल संख्या कितनी है;
- (ख) पंजाब राज्य में पीएमजीकेएवाई के माध्यम से लाभान्वित हुए लाभार्थियों की जिला-वार कुल संख्या कितनी है;
- (ग) पंजाब राज्य में इस योजना के बेहतर कार्यान्वयन और शत-प्रतिशत खाद्यान्न वितरण को सुनिश्चित करने के लिए मंत्रालय द्वारा की गई प्रमुख पहलों का ब्यौरा क्या है;
- (घ) इस योजना के तहत वितरित किए जा रहे खाद्यान्नों की राज्य-वार सूची क्या है; और
- (इ.) क्या सरकार पीएमजीकेएवाई खाद्यान्नों में मोटे अनाज को भी शामिल करने की योजना बना रही है?

उत्तर

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री; तथा नवीन एवं नवीकरणीय ऊर्जा मंत्री (श्री प्रल्हाद जोशी)

(क) से (इ.): विवरण सभा पटल पर रख दिया गया है।

राज्य सभा में दिनांक 06.08.2024 को उत्तरार्थ तारांकित प्रश्न संख्या 153* के भाग (क) से (इ.) के उत्तर में उल्लिखित विवरण।

- (क): वर्तमान में, 81.35 करोड़ की कुल अभीष्ट कवरेज की तुलना में, 80.54 करोड़ लाभार्थी पीएमजीकेएवाई के तहत लाभान्वित हो रहे हैं। राज्य-वार कवरेज अन्बंध-। में दिया गया है।
- (ख): अप्रैल से जून 2024 की तिमाही के दौरान पंजाब राज्य में पीएमजीकेएवाई के तहत लाभान्वित लाभार्थियों की कुल संख्या 1,43,34,202 है। जिले-वार ब्यौरा अनुबंध-II में दिया गया है।
- (ग): पंजाब राज्य सरकार ने सूचित किया है कि ई-पीओएस उपकरणों के माध्यम से 100% वितरण किया जा रहा है और राशन प्राप्त करने के लिए परिवार के किसी एक सदस्य का बायोमेट्रिक प्रमाणीकरण अनिवार्य है। आज की स्थित के अनुसार, प्रत्येक एफपीएस पर एक डेडीकेटेड ई-पीओएस उपकरण संस्थापित किया गया है। प्रत्येक वर्ष डीसीपी के अंतर्गत खरीदा गया ताजा गेहूं पीएमजीकेएवाई के तहत लाभार्थियों को वितरित किया जाता है। लाभार्थियों की शिकायतों के समाधान के लिए एक टोल फ्री हेल्पलाइन और शिकायत निवारण तंत्र मौजूद है। अधिकारियों/कर्मचारियों द्वारा समय-समय पर उचित दर दुकान का नियमित निरीक्षण किया जाता है।

सार्वजिनक वितरण प्रणाली (पीडीएस) में प्रौद्योगिकी सुधारों के तहत, राशन कार्डों/लाभार्थियों के डाटाबेस को सभी राज्यों/संघ राज्य क्षेत्रों में पूर्णत: डिजिटल कर दिया गया है, राष्ट्रीय स्तर पर 99.8% राशन कार्डों को आधार के साथ जोड़ दिया गया है। सभी राज्यों/संघ राज्य क्षेत्रों में पारदर्शिता पोर्टल और ऑनलाइन शिकायत निवारण सुविधा/टॉल-फ्री नंबर को कार्यान्वित किया गया है। इसके साथ-साथ, सभी राज्यों/संघ राज्य क्षेत्रों (चंडीगढ़ और पुदुच्चेरी संघ राज्य क्षेत्र को छोड़कर, जिन्होंने डीबीटी नकद अंतरण योजना अपनाई है) में ऑनलाइन आबंटन को कार्यान्वित किया गया है तथा 31 राज्यों/संघ राज्य क्षेत्रों में आपूर्ति शृंखला को कंप्यूटरीकृत किया गया है। उचित दर दुकानों में ईपीओएस उपकरणों की संस्थापना के कारण, प्रणाली में पारदर्शिता और दक्षता लाने के लिए वर्तमान में देश में लगभग 98% लेनदेन मासिक आधार पर बायोमेट्रिक प्रमाणन के माध्यम से किए जा रहे हैं।

- (घ): राष्ट्रीय खाद्य सुरक्षा अधिनियम, 2013 के अनुसार, "खाद्यान्न" शब्द को चावल, गेहूं या मोटे अनाज या उनके किसी संयुक्त रूप में परिभाषित किया गया है, जो केंद्र सरकार के आदेश द्वारा समय-समय पर निर्धारित किए गए गुणवत्ता मानदंडों के अनुरूप हों। वित्त वर्ष 2023-24 के लिए खाद्यान्नों का वितरण दर्शाने वाला विवरण अनुबंध-।।। में संलग्न है।
- (इ.): पोषण के स्तर में सुधार के लिए, केंद्र सरकार द्वारा समय-समय पर जारी दिशानिर्देशों के अनुसार मिलेट्स (श्री-अन्न) की खरीद करने और स्थानीय उपभोग अधिमानों के अनुसार लाभार्थियों को वितरित करने के लिए सभी राज्यों/संघ राज्य क्षेत्रों को एक परामर्शिका भी जारी की गई है।

अनुबंध-। राज्य सभा में दिनांक 06.08.2024 को उत्तरार्थ तारांकित प्रश्न संख्या 153° के उत्तर के भाग (क) में उल्लिखित अनुबंध। पीएमजीकेएवाई के अंतर्गत कवर किए गए व्यक्तियों की राज्य-वार संख्या दर्शाने वाला विवरणः

		वर्तमान कवरेज (लाख में)				
क्र. सं.	राज्य/संघ राज्य क्षेत्र	एएवाई पीएचएच कुल व्यक्ति				
		व्यक्तियों की संख्या	व्यक्तियों की संख्या			
1	आंध्र प्रदेश	23.52	244.70	268.22		
2	अरुणाचाल प्रदेश	1.50	6.90	8.40		
3	असम	28.08	223.08	251.17		
4	बिहार	125.05	746.11	871.16		
5	छतीसग ढ़	20.42	180.35	200.77		
6	दिल्ली	2.78	70.00	72.78		
7	गोवा	0.46	4.86	5.32		
8	गुजरात	35.53	316.07	351.60		
9	हरियाणा	11.35	115.14	126.49		
10	हिमाचल प्रदेश	7.67	20.98	28.64		
11	झारखंड	34.76	229.43	264.19		
12	कर्नाटक	43.91	358.02	401.93		
13	केरल	25.59	129.21	154.80		
14	मध्य प्रदेश	54.93	479.86	534.79		
15	महाराष्ट्र	108.01	592.16	700.17		
16	मणिपुर	1.82	18.26	20.08		
17	मेघालय	2.91	18.54	21.46		
18	मिजोरम	0.64	6.19	6.83		
19	नागालैंड	2.11	11.94	14.05		
20	ओडिशा	37.52	288.46	325.98		
21	पंजाब	7.64	133.80	141.45		
22	राजस्थान	22.29	417.72	440.0		
23	सिक्किम	0.57	3.24	3.8		
24	तमिलनाडु	65.78	298.34	364.12		
25	तेलंगाना	15.28	176.33	191.62		
26	त्रिपुरा	4.62	19.81	24.43		
27	उत्तर प्रदेश	132.57	1377.26	1509.82		
28	उत्तराखंड	7.92	54.02	61.94		
29	पश्चिम बंगाल	54.99	546.85	601.84		
30	अंडमान एवं निकोबार द्वीप समूह	0.14	0.46			
31	दादरा एवं नगर हवेली तथा दमन और दीव	0.24	2.45			
32	लक्षद्वीप	0.04	0.18			
33	चंडीगढ़ (डीबीटी)	0.01	2.98			
34	पुद्दुचेरी (डीबीटी)	0.82	5.52			
35	जम्मू एवं कश्मीर	10.61	61.80	6.3d 72.4		
36	लद्दाख	0.29	1.15	1.44		
	कुल	892.37	7162.20	8054.50		

राज्य सभा में दिनांक 06.08.2024 को उत्तरार्थ तारांकित प्रश्न संख्या 153' के उत्तर के भाग (ख) में उल्लिखित अनुबंध।

जिले-वार लाभान्वित लाभार्थी (अप्रैल-जून 2024)

क्र. सं.	जिला का नाम	लाभार्थियों की संख्या
1	अमृतसर	13,03,917
2	बरनाला	2,55,146
3	भटिंडा	7,51,046
4	फरीदकोट	3,35,462
5	फतेहगढ़ साहिब	3,21,414
6	फाजिल्का	6,37,582
7	फिरोजपुर	5,95,291
8	गुरदासपुर	9,57,383
9	होशियारपुर	7,62,819
10	जालंधर	9,70,023
11	कप्रथला	3,96,525
12	लुधियाना	16,27,982
13	मलेरकोटला	2,19,123
14	मानसा	4,00,145
15	मोगा	4,94,660
16	पठानकोट	3,73,669
· 17	पटियाला	9,06,814
18	रूपनगर	3,67,021
19	एसएएस नगर	4,16,314
20	संगरूर	6,65,888
21	एसबीएस नगर	3,13,385
22 .	श्री मुक्तसर साहब	5,57,862
23	तरन तारन	7,04,731
	सकल योग	1,43,34,202

राज्य सभा में दिनांक 06.08.2024 को उत्तरार्थ तारांकित प्रश्न संख्या 153° के उत्तर के भाग (घ) में उल्लिखित अनुबंध।

वित्त वर्ष 2023-24 के लिए खाद्यान्न वितरण (मात्रा टन में)

क्र.सं.	राज्य का नाम	गेहूं	चावल	मोटा अनाज	कुल
1	अंडमान व निकोबार द्वीपसमूह	538.9	3,722.00	-	4,260.90
2	आंध्र प्रदेश	2,726.90	17,16,425.10	23,253.90	17,42,405.90
3	अरुणाचल प्रदेश	-	50,955.40	-	50,955.40
4	असम		12,77,147.00	-	12,77,147.00
5	बिहार	10,39,981.10	41,65,832.70	-	52,05,813.80
6	. छतीसगढ	-	13,39,517.80	-	13,39,517.80
7	दादर और नगर हवेली एवं दमन और दीव	1,510.00	14,601.60	-	16,111.60
8	दिल्ली	2,95,418.60	1,95,403.10	-	4,90,821.70
9	गोवा	0.1	29,449.60	-	29,449.70
10	गुजरात	9,18,301.10	11,06,903.70	1,25,303.50	21,50,508.30
11	हरियाणा	6,41,937.00	-	1,97,566.50	8,39,503.60
12	हिमाचल प्रदेश	1,07,396.50	90,639.30	-	1,98,035.80
13	जम्मू और कश्मीर	1,14,560.30	3,06,498.60	-	4,21,058.80
14	झारखंड	3,16,800.20	13,11,660.50	:=	16,28,460.70
15	कर्नाटक	-	20,50,844.00	4,47,845.40	24,98,689.40
16	केरल	1,69,125.10	8,14,331.70	502.2	9,83,959.00
17	लद्दाख	4,323.70	3,488.70	-	7,812.40
18	लक्षद्वीप	-	930.2	-	930.2
19	मध्य प्रदेश	12,96,763.30	19,50,541.00	-	32,47,304.20
20	महाराष्ट्र	14,57,584.10	26,15,600.80	16,680.30	40,89,865.20
21	मणिपुर	-	7,703.40	-	7,703.40
22	मे घालय	-	1,29,232.60	:-	1,29,232.60
23	मिजोरम	-	46,434.30	.=	46,434.30
24	नागालैंड	-	72,928.50	-	72,928.50
25	ओडिशा	1,504.00	22,27,142.70	-	22,28,646.70
26	पंजाब	8,50,772.50	-	-	8,50,772.50
27	राजस्थान	26,11,771.50	-	-	26,11,771.50
28	सिक्किम	-	17,931.90	-	17,931.90
29	तमिलनाडू	53,739.30	22,77,225.90	5,684.50	23,36,649.60
30	तेलंगाना	-	12,15,701.50	:-	12,15,701.50
31	त्रिपुरा	-	1,60,591.70	-	1,60,591.70
32	उत्तर प्रदेश	36,51,294.10	55,74,151.10	2,24,823.50	94,50,268.60
33	उत्तराखंड	1,30,921.80	2,09,784.30		3,40,706.10
34	पश्चिम बंगाल	15,41,269.40	23,12,377.40	-	38,53,646.80
	राष्ट्रीय सारांश	1,52,08,239.30	3,32,95,698.10	10,41,659.70	4,95,45,597.20

SHRI VIKRAMJIT SINGH SAHNEY: Hon. Chairman, a survey conducted by IIT-Delhi has brought out that this scheme has not reached the last mile. The survey was conducted in three States -- Punjab, Haryana and UP. Punjab is the worst performing State under this new merged scheme. So, only 43 per cent of beneficiaries received this entitlement of 35 kilograms and 5 kilograms. In addition, the average purchase was also 29.64 kilograms. This shows that many cardholders did not receive the full entitled amount. So, my question is: How will you ensure that the actual beneficiaries, especially landless households, are identified and get the true benefits of this scheme, as there has been no census also during the last 12 years?

SHRI PRALHAD JOSHI: Sir, this is the largest ever food security programme of the world. In the country, a total of 495 lakh metric tonnes food is distributed every year and we are spending on it. During the last year, that is, 2023-24, we have spent more than Rs.2.11 lakh crore and this year, it is estimated that Rs.2.05 lakh crore will be spent. And implementation is with the States. However, the coverage, about which he is asking, is decided on the basis of 2011 Census. Section 9 of NFSA says that any revision in the coverage will only be possible after the population estimates of the next census are published. This is the Act which was passed in 2019. This is as per Section 9 of NFSA. This was decided by the then Planning Commission. Since no further data is available at present, we are distributing in a big way, that is, the largest coverage in the entire world. And in Punjab also, we have subsidy to the tune of Rs.2,064 crore in 2023-24 and till July, 2024, an amount of Rs.661.26 crore has been spent. So, I think, if at all revision is to be done, it will be done as soon as data is made available. The second point, the main issue, is as to whom to be covered. Of course, guidelines are issued, but the implementation agencies are the States.

MR. CHAIRMAN: Supplementary no. 2; Shri Vikramjit Singh Sahney.

श्री विक्रमजीत सिंह साहनीः सर, सेंसस 2011 का है, तो इसलिए हमें स्टेट्स के साथ मिल कर कुछ समाधान करना होगा कि 13 साल पुराना डेटा है, तो how to identify landless farmers?

सर, मेरा सेकंड सप्लीमेंटरी क्वेश्चन यह है कि पहले फ्री राशन और सब्सिडाइज्ड राशन में 3 महीने और 4 महीने पल्सेज़ और चना भी बंटे, फिर वे डिस्कांटीन्यू हो गए। जो आपका डेटा है, उसके अनुसार सारे स्टेट्स में से सिर्फ 9 स्टेट्स में ही, कोर्स ग्रेन्स डिस्ट्रीब्यूट हो रहे हैं। So, why is not PDS system, being localised as production and consumption patterns in every State, are different? It will also support crop diversification. तो मिलेट्स, पल्सेज़ और चना भी इसमें क्यों नहीं इन्कलूड किए जा रहे हैं और सिर्फ 8-9 स्टेट्स में ही बांटे गए? धन्यवाद।

SHRI PRALHAD JOSHI: Sir, NFSA provides rice, wheat and coarse grains. Apart from that, if any States want to distribute other than this, the States are allowed but they have to inform the Centre. We are distributing only wheat, rice and millets. And other than wheat and rice, if some States want to distribute millets, then it is up to the State Governments. They have to write to us and they have to procure. And if we have the stock of millets, then we are very happy to send it to the States.

MR. CHAIRMAN: Supplementary number three, Shri Jairam Ramesh.

SHRI JAIRAM RAMESH: Sir, I am very glad that the hon. Minister has finally accepted and acknowledged in part (d) of his answer that the Pradhan Mantri Garib Kalyan Anna Yojana is based on the National Food Security Act of 2013. My question is very straight. The National Food Security Act of 2013, on which the Pradhan Mantri Garib Kalyan Anna Yojana is based, is founded on the 2011 Census. The last Census was due in 2021. As a result of not conducting the Census, almost ten crore Indians have been denied the benefit under the Pradhan Mantri Garib Kalyan Anna Yojana. My question is: "When will the Government conduct the 2021 Census?" It is already in 2024.

SHRI PRALHAD JOSHI: Sir, one thing is very important. National Food Security Act (NFSA) was passed but ये जाते-जाते करके गए, लेकिन इन्होंने कोई रूल नहीं बनाया था और दो रुपए, तीन रुपए - ऐसा कुछ रख कर गए थे।...(व्यवधान)... लेकिन यह माननीय प्रधान मंत्री जी का बड़प्पन है कि उन्होंने पहले 8 कंपोनेंट्स पर, शुरुआत में कोविड में पहले सात महीने, बाद में आठ महीने, ऐसे करते-करते, then, from January, 2024, we have totally extended it up to five years full free of cost. As I have said earlier, मैंने पहले जैसे बताया, this is the largest ever food security scheme. Number two, as on date, 67 per cent of the population on an average is covered. If at all, there is still a need, we will assess it. But, Congress should introspect. After ruling the country and the States for 60 years, if more than 67 per cent are poor, then, you will be held responsible for that. Whatever we are doing, गत 10 साल से हमने जो किया है,...(व्यवधान)... according to the World Bank, there are 13 crore people who have come above the poverty line. Second thing, according to the Niti Aayog, 25 crore people have come out of the poverty. This is the statistics which is

available in the public domain. ...(Interruptions)... Actually, extreme poverty is less than one per cent now. In spite of that, we are open. But, why Census was not conducted, everybody knows that. It was especially due to Covid and some other reasons. The Government is quite open. But, ultimately, it is the ...(Interruptions)... The Ministry of Home Affairs will decide when the next Census will be done. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, Census is not a State subject. ... (Interruptions)...

MR. CHAIRMAN: Supplementary number four, Dr. K. Laxman. ... (Interruptions)...

DR. K. LAXMAN: Sir, at the outset, I would like to thank our beloved Prime Minister, Narendra Modi*ji*, for extending this free ration to almost 80 crore people in the country and moreover extending it for coming five more years. I really thank him on behalf of Members of this House. Through you, I would like to know from the hon. Minister: "Is there any proposal by the Government to extend this Pradhan Mantri Garib Kalyan Anna Yojana to the physically challenged -- our beloved Prime Minister has given a name called *Divyangjans* -- to be the beneficiaries of this scheme?"

MR. CHAIRMAN: Hon. Minister, a very pointed question.

SHRI PRALHAD JOSHI: Sir, it is already covered either in the Priority House Holding or AAY.

MR. CHAIRMAN: Supplementary number five, Dr. Fauzia Khan.

DR. FAUZIA KHAN: Sir, the Minister of State for Consumer Affairs, Food and Public Distribution, recently answered that the number of posts lying vacant under the Ministry, agencies and autonomous bodies, is 17,625. What is the reason behind this? Why has there been no re-employment from, at least, retired forces? Considering the grave situation of unemployment in our country, why is the Ministry not commencing the recruitment?

MR. CHAIRMAN: Hon. Minister.

SHRI PRALHAD JOSHI: Sir, the question doesn't pertain to the main question. This is regarding the food security scheme, particularly, related to Punjab and I will verify and try to send the information to her.

MR. CHAIRMAN: At the earliest.

SHRI PRALHAD JOSHI: Yes, Sir, at the earliest.

MR. CHAIRMAN: Within a month.

SHRI PRALHAD JOSHI: Yes, Sir, whatever is the direction.

MR. CHAIRMAN: As far as possible.

SHRI PRALHAD JOSHI: Yes, Sir.

MR. CHAIRMAN: When I was the junior Parliamentary Affairs Minister, we always made it a point; make it known as specific as possible. We will do it at the earliest, as far as possible.

श्री मल्लिकार्जुन खरगे: ये आप ही को follow कर रहे हैं। ...(व्यवधान)...

श्री सभापतिः में तो आपको follow कर रहा हूँ। Now, Question No. 154.